

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA No. 347/C-II/2017 in CP 3(ND)2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Tejaswi Shetty, Mr. Shantanu Parashar and Saugat Mishra, Advocates		
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	For the Respondent:	Mr. Vivek Malik, Mr. Gaurav Mitra, Advocates for R-1 Mr. Nitin Gupta, Advocate for R 2-4		
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ORDER

CA No. 347/2017 has been filed by the Respondent. Notice of the same is accepted by the Ld. Counsel for the Petitioner. Be listed on the date already fixed i.e. 13th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)